

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:7218
ANSWERED ON:21.05.2012
ALLOCATION TO SC AND ST SUB PLAN
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to start Public-Private-Partnership (PPP) for the establishment of residential schools in every block of the country exclusively for Scheduled Castes/OBC;
- (b) if so, the details thereof;
- (c) whether Planning Commission's General Guidelines for implementation of Scheduled Castes Sub-Plan included the setting up of training centres for training of unemployed SC youth; and
- (d) the number of training centres that have been constructed/started in the last three years to create employment opportunities for the unemployed SC youth?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b) The Department of School Education & Literacy, Ministry of Human Resource Development has informed that under the Model school scheme, it envisages setting up of 6,000 model schools at the rate of one school per block as benchmark of excellence. Out of these, 2,500 schools are proposed to be set up under Public-Private-Partnership (PPP) mode in blocks which are not educationally backward. These schools, having classes VI to XII will not be residential schools. Out of the maximum number of 2,500 students in a school, the Government would sponsor 980 students. Within the government quota, reservation for SCs, STs and OBCs will be there as per the State norms. However, there will be no reservation for any category under the management quota.

(c) The 'Additional Guidelines for preparing Schemes/Programmes under Special Component Plan and Tribal Sub-Plan by the State Governments', issued by the Planning Commission, on 28th December 2005, indicate setting up of training centres for training of unemployed Scheduled Caste and Scheduled Tribe youth.

(d) Ministry of Labour has informed that the Directorate General of Employment and Training is implementing the scheme for 'Welfare of SC/ST job seekers through Coaching, Vocational Guidance and Training'. Under the scheme, Coaching-cum-Guidance Centres for SCs/STs have been set up to enhance the employability of SC/ST job seekers through coaching/training. So far, twenty three Coaching-cum-Guidance Centres for SCs/STs have been set up. These centres provide Vocational Guidance/Career Counseling services to the educated SC/ST job seekers in order to enhance their employability.